

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT-V,**

Under Section 60 of the Insolvency and Bankruptcy Code, 2016 Read with  
Rule 11 of the National Company Law Tribunal Rules, 2016

**I.A No. 872 of 2022**

**IN**

**CP (IB) No. 1390 of 2020**

Filed by

**Housing Development Finance Corporation Limited**

... Intervener/Applicant

Versus

**Beacon Trusteeship Limited**

...Respondent

**AND**

**I.A No. 988 of 2022**

**IN**

**CP (IB) No. 1390 of 2020**

Filed by

**Housing Development Finance Corporation Limited**

... Intervener/Applicant

Versus

**Beacon Trusteeship Limited**

...Respondent

**AND**

**I.A No. 934 of 2022**

**IN**

**CP (IB) No. 1390 of 2020**

Filed by

**Housing Development Finance Corporation Limited**

... Intervener/Applicant

Versus

**ICICI Prudential Venture Capital Fund Real Estate Scheme I**

...Financial Creditor/ Original Applicant

IN THE MATTER OF

ICICI Prudential Venture Capital Fund Real Estate Scheme I

...Financial Creditor/ Applicant

Versus

1. Mr. Jayesh Sanghrajka

...Resolution Professional/ Respondent No. 1

2. Adani Goodhomes Private Limited

...Resolution Applicant/ Respondent No. 2

**AND**

**I.A No. 989 of 2022**

**IN**

**CP (IB) No. 1390 of 2020**

Filed by

**Housing Development Finance Corporation Limited**

...Intervener/Applicant

Versus

**Beacon Trusteeship Limited**

...Respondent

IN THE MATTER OF

Beacon Trusteeship Limited

...Financial Creditor/ Applicant

Versus

1. Mr. Jayesh Sanghrajka

...Resolution Professional/ Respondent No. 1

2. Adani Goodhomes Private Limited

...Resolution Applicant/ Respondent No. 2

**AND**

**I.A No. 809 of 2022**

**IN**

**CP (IB) No. 1390 of 2020**

Filed by

**Ten BKC Flat Owners AOP Trust**

... Intervener/Applicant

IN THE MATTER OF

Beacon Trusteeship Limited

...Petitioner/ Applicant

Versus

3. Mr. Jayesh Sanghrajka

...Resolution Professional/ Respondent No. 1

4. Adani Goodhomes Private Limited

...Resolution Applicant/ Respondent No. 2

**IN THE MATTER BETWEEN**

**Beacon Trusteeship Limited**

..... Financial Creditor

Versus

**Radius Estates and Developers Private Limited**

.....Corporate Debtor

**Order Reserved on: 30.09.2022**

**Order Pronounced on: 02.12.2022**

**Coram:**

Hon'ble Shri H.V. Subba Rao, Member (Judicial)

Hon'ble Smt. Anuradha Sanjay Bhatia, Member (Technical)

**Appearance:**

**For the Applicant (Housing Development Finance Corporation Limited):**

Ld. Senior Counsel, Mr. Janak Dwarkadas a/w Mr. Chirag Kamdar, Mr. Ranjit Shetty, Mr. Luckyraj Indorkar, Mr. Arjun Amin, Advocates

**For the Applicant (Ten BKC Flat Owners AOP Trust):**

Ld. Sr Counsel Mr. Pradeep Sanchetti a/w Mr. Nimay Dave, Mr. Nitya Shah, Mr. Kinnar Shah, Ms. Aditi Bhargava, Advocates.

**For the Respondent (Beacon Trusteeship Limited):**

Ld. Senior Counsel, Mr. Gaurav Joshi a/w Mr. MP Bharucha, Ms Sneha Jaisingh, Mr. Amogh Joshi, Ms Aastha Kaushal, Mr Manan Shah and Ms Anshul Singh, Advocates.

**For the Respondent (ICICI Prudential Venture Capital Fund Real Estate Scheme I):**

Mr. Ashish Kamat, a/w Mr. MP Bharucha, Ms Sneha Jaisingh, Mr. Amogh Joshi, Ms Aastha Kaushal, Mr Manan Shah and Ms Anshul Singh, Advocates

*Per: Shri H.V. Subba Rao, Member (Judicial)*

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**ORDER**

1. The above five Applications viz., I.A No. 872 of 2022, I.A No. 988 of 2022, I.A No. 934 of 2022 and I.A No. 989 of 2022 were filed by **Housing Development Finance Corporation Limited** (“HDFC Limited”) and I.A. No. 809 of 2022 was filed by **Ten BKC Flat Owners AOP Trust** respectively to intervene and to oppose the applications filed by the dissenting financial creditor viz., Beacon Trusteeship Limited and ICICI Prudential Venture Capital Fund Real Estate Scheme I opposing approval of Resolution Plan.

2. Since the arguments of the Counsels appearing for above Applicants/Interveners were already heard in IA 503 of 2022, IA 837 of 2022, IA 808 of 2022 and IA 931 of 2022, the above Applications stand **allowed** and disposed of.

SD/-

**ANURADHA SANJAY BHATIA**  
**Member (Technical)**

SD/-

**H. V. SUBBA RAO**  
**Member (Judicial)**